

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA

C.P.No.154/KB/2015

Present: Hon'ble Member (J) Shri Vijai Pratap Singh  
Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 29<sup>th</sup> November 2017, 10.30 A.M

Name of the Company	Sushil Kumar Ganeriwala.-Versus-Bengal Brahmaputra Conclave Pvt. & Ors		
Under Section	397/398		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. CS. SANJAY KUMAR GUPTA (PCS) }  
2. CS. ROHIT KUMAR KESHRI (PCS) } PETITIONER.

Rohit Keshri  
29/11/17

1. SWAPNA CHOUBEY. ADV.  
2. MOHAN GOENKA PCS

Respondent

29/11/17

ORDER

Ld. Counsel for the petitioners and the respondents are present.

Heard part arguments of the Ld. Pr. CS for the petitioner. Arguments could not be concluded.

List on 02/01/2018 for remaining arguments.

Sd

(Jinan K.R.)  
Member (J)

Sd

(V.P.Singh)  
Member (J)